

GOVERNMENT OF INDIA
MINISTRY OF FOOD PROCESSING INDUSTRIES
RAJYA SABHA
QUESTION NO 26.07.2010
ANSWERED ON

SETTING UP OF FOOD PROCESSING BIO PROCESSING UNITS IN NER .

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Shri Birendra Prasad Baishya

Will the Minister of RURAL DEVELOPMENT FOOD PROCESSING INDUSTRIES be pleased to state :-

- (a) whether Government proposes to set up food bio-processing units in North Eastern Region;
- (b) if so, the location identified and criteria adopted for such units; State-wise;
- (c) whether some States are deprived of such units; and
- (d) if so, the reasons therefor? ANSWER

ANSWER

THE MINISTER OF FOOD PROCESSING INDUSTRIES

(SHRI SUBODH KANT SAHAI)

(a) to (d): Yes, Sir. Ministry of Food Processing Industries extends financial assistance to entrepreneurs in the form of grant-in-aid @ 25% of the cost of plant & machinery and technical civil works subject to a maximum of Rs. 50 lakhs in general areas or 33.33% subject to a maximum of Rs. 75 lakhs in difficult areas under the Scheme of Setting up/Modernization/Expansion of food processing industries with aim to create new processing capacity and Upgradation of existing processing capability, modernization of food processing sector to include milk, fruits & vegetables, meat, poultry, fishery, cereal, consumer items, oil seeds, rice milling, flour milling and pulse milling.

The location of the unit is decided by the entrepreneur. The scheme is open-ended and has no state-specific targets. Therefore, the question of depriving any state does not arise.